

Title: Introduction of the Constitution Amendment Bill, 2000. (Amendment of article 103, etc.)

SHRI VILAS MUTTEMWAR (NAGPUR): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

स्भापति महोदय : प्रश्न यह है :-

" कि भारत के संविधान में और संशोधन करने वाले विधेयक को पुःस्थापित करने की अनुमति दी जाए।"

प्रस्ताव स्वीकृत हुआ

SHRI VILAS MUTTEMWAR (NAGPUR): Sir, I introduce** the Bill.

* Published in the Gezzette of India, Extraordinary, Part-II, Section-2, dt. 11.8.2000

** Introduced with the recommendation of the President.

15.13 hrs.